

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).13239/2006

BED RAM

Petitioner(s)

VERSUS

RATAN LAL & ORS

Respondent(s)

(With appln(s) for withdrawal of slp)

Date: 31/01/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr Manoj, Adv.  
Mrs Aparna Sinha, Adv.  
Mr. Abhijat P. Medh, Adv.

For Respondent(s)

Mr.Praveen Chaturvedi, Adv.  
Mr Sanjeev Kr Choudhary, Adv.  
Mrs Shradha Choudhary, Adv.  
Mr A.P.Mayee, Adv.

UPON hearing counsel the Court made the following  
ORDER

Place IA No.4 before the Hon'ble Judge in Chambers.

(M.P.BHADRAN)  
Registrar

hj